

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:4791
ANSWERED ON:12.08.2014
FUNDS FOR MODERNISATION OF POLICE FORCE
Venugopal Dr. Ponnusamy

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether various State Governments have complained that they were not getting the desired funds for the modernisation of State Police Force;
- (b) if so, the details thereof and the reaction of the Government in this regard;
- (c) whether the Government has put strict conditions for granting funds under the said programme; and
- (d) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJU)

(a) & (b): No, Madam. However, some of the States like Rajasthan, Himachal Pradesh, Jharkhand etc. have suggested to increase the share of the Central Government from the present level of 60% in respect of their Modernisation Plan under the Modernisation of State Police Forces (MPF) Scheme.

Under the scheme, the States are grouped into two categories, namely Category 'A' and Category 'B' for the purpose of funding both under 'Non-Plan' and 'Plan'. Category 'A' States, namely, J&K and 8 North Eastern States including Sikkim, are eligible to receive financial assistance on 90:10 (Centre: State) sharing basis. The remaining States are in Category 'B' and are eligible for financial assistance on 60:40 (Centre:State) sharing Basis.

(c) & (d): Every year the State Governments prepare a state Action plan in accordance with the scheme guidelines both under "Non-plan" and 'Plan', with the approval of the State Level Empowered Committee (SLEC) and submits the same to the Ministry of Home Affairs for consideration and approval by the High Powered Committee (HPC) in MHA. The items required by the State Police under the components mobility, weapons, equipment, training equipment, forensic equipment etc. are funded under 'Non-Plan'. Items like construction & upgradation of police stations and outposts, police lines, police housing, construction of forensic science laboratories and training infrastructure are funded under 'Plan' budget of MHA. After approval of the Modernization plan by the HPC, the funds are released to the State Governments upon furnishing the required utilization certificates for the releases made under the scheme in earlier years.